

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**OP NO. 02 OF 2017 &
IA NO. 241 OF 2017 & IA NO. 242 OF 2017**

Dated: 29th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

BSES Rajdhani Power Ltd.

...Appellant(s)

Vs.

Delhi Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s)

:

**Mr. Buddy A.Ranganadhan
Mr. Hasan Murtaza**

ORDER

Considering the nature of the issues involved in this matter, we are of the opinion that this matter needs to be heard by larger Bench comprising Hon'ble Chairperson, Hon'ble T. Munikrishnaiah, Technical Member and Hon'ble I.J. Kapoor, Technical Member.

List the matter before the larger Bench on **30.03.2017.**

**(I. J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**